F. No.278A/07/2019-Legal (Pt.)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Legal Cell)

5th Floor, ‘C’ Wing, Hudco Vishala Building,
Bhikaji Cama Place, R. K. Puram,
New Delhi-22.06.2020

To,

1. All Chief Commissioners/ Pr. Chief Commissioners of Central GST & Central Excise, Customs & Customs (Prev.),
2. All Director Generals/ Pr. Directorate Generals of Central GST & CE & Customs

Sub: Constitution of regular panel of Senior/Junior Standing Counsels for handling cases of Indirect taxation of CBIC before the various High Courts and other fora; Renewal/Fresh appointment of Counsels - reg.

Sir/Madam

In continuation of Board’s letter dated 27.06.2019,13.09.2019,10.10.2019, 05.12.2019 and 02.03.2020, it has been decided with the approval of the Hon’ble Finance Minister that the term of old panel is extended for next three months i.e. upto 31.07.2020 or till a fresh panel is formed, whichever is earlier.

Yours faithfully,

(Anish Gupta)
OSD (Legal)
Tel: 011-26162152

Copy to: - The Web Master, Dte. General of Systems, New Delhi with the request for uploading this letter on the CBIC website.